

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209

Appeal No - 773/252/ND/2019

IN THE MATTER OF:

M/s Sai Abacus Education System Pvt. Ltd.

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 06.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Sujatha Shirolkar

For the Respondent

: Mr. Alok Pandey, AROC, Delhi & Haryana

ORDER

Ld. ARoC has put in appearance and seeks time to file reply. Accordingly, one weeks' time is granted to file the same as last opportunity. List the case for 16.12.2019.

5/1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)